

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.229/Chd/Hry/2017

In the matter of:

M/s Graco India Pvt. Ltd. & Ors.

...Petitioners

Present: Ms. Rekha Mittal, Practising Company Secretary for petitioners.
Dr. Raj Singh, Registrar of Companies, Punjab, Chandigarh and
Himachal Pradesh on behalf of ROC, NCT of Delhi and Haryana.

Notice of this petition to the Registrar of Companies, NCT of Delhi
and Haryana for 24.10.2017. The petitioners will collect the notice from the
Registry and despatch the same to the Registrar of Companies, NCT of Delhi
and Haryana by Speed Post and to file affidavit of service at least two days
before the date fixed alongwith the postal receipt and track report.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

September 19,2017
arora